

**MINISTRY OF FINANCE****(Department of Revenue)****NOTIFICATION**

New Delhi, the 31st of March, 2017

**S.O. 1021(E).**— Whereas in exercise of the powers conferred by section 35AC of the Income-tax Act, 1961 (43 of 1961) read with rule 11G of the Income Tax Rules, 1962, the Central Government constituted the National Committee for Promotion of Social and Economic Welfare vide notification of the Government of India, Ministry of Finance (Department of Revenue) number S.O. 5(E) dated the 2<sup>nd</sup> January, 1992 published in the Gazette of India Extraordinary Part II section 3, sub section (ii) dated the 2<sup>nd</sup> January, 1992 as amended by notification numbers S.O.926(E) dated the 22<sup>nd</sup> December, 1994, notification number S.O. 892(E) dated the 23<sup>rd</sup> December, 1997; notification number S.O.444(E) dated the 21<sup>st</sup> May, 2001; notification number S.O. 1258(E) dated the 9<sup>th</sup> November, 2004 and notification number 227(E) dated 1<sup>st</sup> February, 2008, notification number S.O. 218(E) dated the 1<sup>st</sup> February, 2011 and notification number S.O. 654(E) dated the 4<sup>th</sup> March, 2014.

And whereas, in terms of sub-rule (1) of Rule 11G of the Income Tax Rules, 1962, by the aforesaid notification, fourteen person were appointed by the Central Government as Chairman and members of the said Committee;

And whereas, the term of the Chairman and members of the aforesaid Committee ended on 3rd March, 2017.

Now, therefore, in exercise of the powers conferred by section 35AC of the Income Tax Act, 1961 (43 of 1961) read with sub-rule (1) and (3) of rule 11G of the Income Tax Rules, 1962, the Central Government hereby appoints the following person as Chairman and members of the National Committee for Promotion of Social and Economic Welfare for a period of one year commencing on the date of this notification.

1	Justice R.C. Lahoti	Former Chief Justice of India	—Chairman
2	Shri Amardeep Singh Cheema	Vice Chairman, Nehru Yuva Kendra Sangathan and Social activist	—Member
3	Dr. Amiya Kumar Sharma	Executive Director, Rahstriya Gramin Vikas Nidhi, Guwahati	—Member
4	Shri Baldev Chowdhary	Ex-Chairman, UP Congress Committee SC/ST Cell	—Member
5	Smt. Chetna Sinha	Micro Finance and Women Entrepreneurship, Founder & Chairperson, Mann Deshi Bank	—Member
6	Shri D.R. Mehta	Padam Bhushan and Retired Civil Servant, Founder & Chief Patron, Bhagwan Mahaveer Viklang Sahayta Samiti (BMVSS), Jaipur.	—Member
7	Shri Enrico Piperno	Former Tennis Player and coach	—Member
8	Shri Habib A. Fakh	Specialist in local self government and Public Administration, Vice President, The Federation of Linguistic & Religious Minorities Education Institution, Maharashtra	—Member
9	Prof. Naladi Samuyelu	Emeritus Professor, Deptt. Of Sociology & Social Work, Acharya Nagarjuna University, Guntur	—Member
10	Dr. Naresh Gupta	Director, Professor, Maulana Azad Medical College and Associated hospitals, New Delhi	—Member
11	Shri Sanjiv Kumar Arora	Chartered Accountant	—Member
12	Smt. Shameema Raina	Social worker	—Member

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13	Smt. Shashikala Vamanan	Educationist	—Member
14	Shri Vinayak Lohani	Social Entrepreneur and founder of Parivar	—Member

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S. R. SHARMA, Director (National Committee)